

Limited storage capacity of CCTV installed by Delhi Police

1619. D. RAJA :

SHRI R.C. SINGH :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that Delhi Police have installed over 1000 CCTVs to gather information and fight crime in better way, particularly in the background of terrorist activities;

(b) if so, the details thereof;

(c) whether it is also a fact that the recordings in the CCTVs cannot be stored beyond 7 to 10 days hampering seriously various investigations;

(d) if so, the details thereof;

(e) whether Government is actively considering to remove this lacunae; and

(f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN) : (a) and (b) Yes, Sir, Delhi Police have installed 1528 cameras at 52 locations including market places/border check posts in Delhi.

(c) to (f) No, Sir, it is not correct. As per requirement of Delhi Police, the data storage in the system has been kept for 7 days in Phase I of installation of CCTV surveillance system in Delhi. There is a provision in the system to upgrade the data storage of recordings up to 30 days or more as per the requirement and the minimum storage facility for recording in Phase II of installation of CCTV surveillance system has been increased from 7 days to 15 days.

Downsizing allocation under MPF

1620. SHRI K.E. ISMAIL :

SHRI M.P. ACHUTHAN :

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the modernization of police forces scheme has been implemented satisfactorily by various States;

(b) if so, the State-wise details thereof;

(c) whether the annual allocation for the scheme has been downsized nearly by half since the year 2005-06;